

**National Company Law Tribunal
Allahabad Bench**

C Appeal No. 146/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.07.2018

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	P.K. BAJPAI	Advocate	Petitioner	P.K. Bajpai
<u>2.</u>	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra

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Sh. P. K. Bajpai, Advocate for the petitioner and Sh. Shivendra, Bahadur,
CGSC for the ROC is present.

Learned counsel for the petitioner is directed to file rejoinder within seven
days.

List the matter on 2nd August, 2018, for hearing.

Dated: 06.07.2018

Sd

**SAROJ RAJWARE,
MEMBER (T)**

Sd

**V.P. SINGH,
MEMBER (J)**